F.No.H-11016/04/2016-Ad.III B
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs
Ground Floor, Hudco Vishala Bldg.,
Bhikaji Cama Place, R.K. Puram,
New Delhi, the 15 July, 2016.

To

The Director General,
Directorate General of Human Resource Development,
Deep Shikha Building,
Rajendra Place,
New Delhi.

Subject: Lok Sabha Question Dy.No.3757 for answer on 22.7.2016 regarding regularization of casual workers.

Sir,

I am directed to enclose herewith a copy of a Lok Sabha Question Dy.No.3757 for answer on 22.7.2016 regarding regularization of casual workers

2. It is requested that requisite information pertaining to this Question may kindly be sent to the Board immediately by return fax, latest by 18.7.2016.

Yours faithfully,

Encl. : As above.

( Rajpal Singh )
Under Secretary to the Govt. of India
Tele No. 011 26162780
FAX 011 26162675

Copy to all Cadre Controlling Authorities under CBEC. It is requested that requisite information may kindly be sent to the Board immediately by return fax, latest by 18.7.2016.